

ITEM NO.11-MM

COURT NO.2

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.18001/2017

(Arising out of impugned final judgment and order dated 17-03-2017
in TA No.888/2015 passed by the High Court Of Gujarat At Ahmedabad)

CADILA HEALTHCARE LTD.

Petitioner(s)

VERSUS

PRINCIPAL COMMISSIONER OF INCOME TAX 1

Respondent(s)

WITH

T.C. (C) No.32/2019 (XVI-A)
T.C. (C) No.10/2020 (XVI-A)
T.C. (C) No.8/2020 (XVI-A)
T.C. (C) No.9/2020 (XVI-A)
T.C. (C) No.7/2020 (XVI-A)
T.C. (C) No.12/2020 (XVI-A)
T.C. (C) No.11/2020 (XVI-A)
T.C. (C) No.17/2020 (XVI-A)
T.C. (C) No.13/2020 (XVI-A)
T.C. (C) No.14/2020 (XVI-A)
T.C. (C) No.15-16/2020 (XVI-A)
T.C. (C) No.21/2020 (XVI-A)
T.C. (C) No.30/2020 (XVI-A)
T.C. (C) No.26/2020 (XVI-A)
T.C. (C) No.22/2020 (XVI-A)
T.C. (C) No.23/2020 (XVI-A)
T.C. (C) No.24/2020 (XVI-A)
T.C. (C) No.28/2020 (XVI-A)
T.C. (C) No.27/2020 (XVI-A)
T.C. (C) No.25/2020 (XVI-A)
T.C. (C) No.29/2020 (XVI-A)
T.C. (C) No.31/2020 (XVI-A)
T.C. (C) No.19/2020 (XVI-A)
T.C. (C) No.32/2020 (XVI-A)
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T.C. (C) No.57/2020 (XVI-A)
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T.C. (C) No.167/2020 (XVI-A)
T.C. (C) No.155/2020 (XVI-A)
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T.C. (C) No.176/2020 (XVI-A)
T.C. (C) No.166/2020 (XVI-A)
T.C. (C) No.160/2020 (XVI-A)
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T.C. (C) No.178/2020 (XVI-A)
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T.C. (C) No.173/2020 (XVI-A)
T.C. (C) No.185/2020 (XVI-A)
T.C. (C) No.186/2020 (XVI-A)
T.C. (C) No.162/2020 (XVI-A)
T.C. (C) No.163/2020 (XVI-A)
T.C. (C) No.191/2020 (XVI-A)
T.C. (C) No.22/2021 (XVI-A)
T.C. (C) No.21/2021 (XVI-A)
T.C. (C) No.19/2021 (XVI-A)
T.C. (C) No.23/2021 (XVI-A)
T.C. (C) No.20/2021 (XVI-A)
SLP(C) No.19176-19178/2017 (III)
T.C. (C) No.24/2021 (XVI-A)
T.C. (C) No.18/2021 (XVI-A)

Date : 27-07-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

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Mr. Amit Gupta, Adv.

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Mr. Rupesh Kumar, Adv.
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Mr. Sughosh Subramanyam, Adv.
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Mr. Santosh Kumar, Adv.
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Ms. Nidhi Nagpal, Adv.
Mr. Adarsh Kumar, Adv.
Ms. Sukhda Kalra, Adv.

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list on 10.08.2022.

(MUKESH NASA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER